

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 2(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016**

NAME OF THE COMPANY: M/s. Mr. Pritam Kumar V/s. M/s. Winner Device & Display Pvt.
Ltd. & Ors.

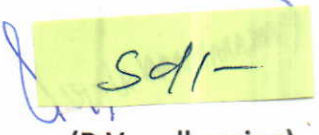
SECTION OF THE COMPANIES ACT: 397/398

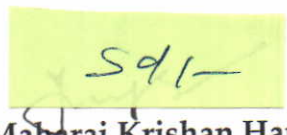
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Karan Malhotra	Adv.	Y	Karan Malhotra
2.	Mr. Mansumyer Singh	Adv.	Petitioner	Karan Malhotra
3.	Mr. Palash Agarnal	Adv	Respondent	Palash Agarnal

ORDER

Learned Counsel for the parties are present. Learned counsel for the respondent has stated that he has received the copy of the rejoinder only yesterday. He seeks and is given 2 weeks time to advance his argument.

List on 18.10.2016 for arguments of both sides.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)